

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**

**COURT-VI**

**1260/252/(ND)/2018**

**IN THE MATTER OF:**

**Assistant Commissioner of IT**

**...PETITIONER**

**vs**

**ROC (M/s HY Media and Entertainment Pvt. Ltd.)**

**...RESPONDENT**

**Section**

**Under Section 252**

**Order delivered on 12.09.2019**

**Coram:**

**Shri. P.S.N. Prasad,**

**Hon'ble Member (Judicial)**

**Dr. V.K. Subburaj,**

**Hon'ble Member (Technical)**

**For the Petitioner**

**: Ms. Easha Kadian, Mrs. Lakshmi Gurung,**

**For the Corporate Debtor**

**:**

**For the ROC**

**: Ms. Sweety Khattar Kumar, ARO**


**ORDER**

Proxy counsel for the Income Tax Department is present and submitted that certain additional documents of which they are relied upon and affidavit of service filed. AROC is present and consented to proceed further in the matter.

Post the matter to 22.10.2019.



**(V.K. Subburaj)  
Member (T)**



**(P.S.N. Prasad)  
Member (J)**